

GOVERNMENT OF INDIA
MINISTRY OF INFORMATION AND BROADCASTING

RAJYA SABHA

UNSTARRED QUESTION NO. 563

(TO BE ANSWERED ON 29.11.2024)

DRAFT BROADCASTING BILL

563. SHRI MALLIKARJUN KHARGE

Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) the details of Government's consultation process in regard to the draft Broadcasting Bill including the details of stakeholders consulted, nature of consultation process, outcomes thereof, etc.;

(b) whether Government is planning to bring a revised draft Broadcasting Bill;

(c) if so, the details thereof including the consultation process, the nature of consultation and the timeline for release of the draft bill; and

(d) whether Government is planning to ensure a transparent public consultation process?

ANSWER

**THE MINISTER OF RAILWAYS, INFORMATION AND BROADCASTING,
AND ELECTRONICS & INFORMATION TECHNOLOGY**

(SHRI ASHWINI VAISHNAW)

(a) to (d) : The draft Broadcasting Services (Regulation) Bill, 2023 was placed in public domain on 10.11.2023 seeking views/comments/suggestions from the general public and stakeholders till 09.12.2023 which was later extended to 15.01.2024.

Based on the wide range of views expressed during consultations with stakeholders, additional time was provided for comments till 15.10.2024.
